

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS), DELHI

CIRCULAR

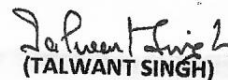
Sub : Restricted use of Mobile Phone during working hours.

In continuation of Circular of this office bearing reference no. Admn. II/Cir./2017/32527-32677 dt. 22/05/2017 and No. 20803-20963/Cir./Misc./Admn.II/2019 dt. 05/04/2019, officials of this establishment are once again directed not to use mobile phone for surfing social media, whatsapp/facebook etc. or updating status thereof during working hours. Mobile phones are to be used only in emergency to talk to family members during working hours.

All the Ld. Judicial Officers, Sr. AO(J), AO(J), Accounts Officer, AAO and Branch-In-charges are requested to ensure that the staff working under them complies with the aforesaid directions in letter and spirit.

In case any official violates the aforesaid directions, Ld. Judicial Officers and Ld. Officers-in-Charge of respective Courts/Branches are requested to issue warning in writing to the erring official at their own end. In case no improvement is seen in the conduct of the official, name of the erring official and action taken report along-with relevant documents be forwarded to the Ld. District & Sessions Judge of the District concerned for necessary action.

If the erring official continues to violate the above directions and still no improvement is seen in his/her conduct, Ld. District & Sessions Judges of the concerned district are requested to forward name of the erring Official and a detailed action taken report along with all the relevant documents in this respect to the undersigned.


(TALWANT SINGH)

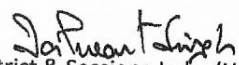
District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

31820-31970
No. _____/Admn.II/Misc./2019

Dated, Delhi the 16/5/19.

Copy to:

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts and District & Sessions Judge-cum-Special Judge(PC Act)(CBI), Rouse Avenue Courts with request to circulate amongst all concerned.
2. All the Judicial Officers(DHJS & DJS), Central District to circulate amongst all the staff members posted under their control.
3. All the Sr. AO (J)/ AO (J)/ Branch In-charge , Central District to circulate amongst all the staff members posted under their control.
4. PS to undersigned.
5. For uploading on LAYERS.
6. For uploading on Website through LAYERS (R&I Branch (C), THC, Delhi).


District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi